

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.06.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 3 Others	Sri K V Dhananjay Sudharsan Suresh & others P1 to P3	Sorke Chandrasen an Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

MURALI A & ABHIJIT ATUR

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gls

ORDER

None appears for the Petitioner. Heard Shri A.Murali along with Shri Abhijit Atur, learned Counsel for Respondent. Post the case on **25.07.2019**.

Ashok
MEMBER(T)

Rao
MEMBER(J)

Raushan

Raushan
